

ALL INDIA AYURVEDIC UNIVERSITY BILL*

Shri A. T. Sarma (Bhanjanagar): I beg to move for leave to introduce a Bill to provide for the establishment of an All India Ayurvedic University under the aegis of the Government of India with a view to resuscitate and encourage the study and growth of the science of Ayurveda in India.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of an All India Ayurvedic University under the aegis of the Government of India with a view to resuscitate and encourage the study and growth of the science of Ayurveda in India."

The motion was adopted.

Shri A. T. Sarma: I introduce the Bill.

ALL INDIA AYURVEDIC MEDICAL COUNCIL BILL*

Shri A. T. Sarma (Bhanjanagar): I beg to move for leave to introduce a Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of an All India Ayurvedic Medical Council for India, maintenance of an Ayurvedic Medical Register for the whole of India and for matters connected therewith."

The motion was adopted.

Shri A. T. Sarma: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 85)

श्री प्रकाशवीर शास्त्री (हापुड़) : सभापति महोदय, संसद् का एक अधिवेशन बंगलौर या हैदराबाद में हो, इस सम्बन्धी भारत के संविधान में भागे संशोधन करने वाले विधेयक को प्रस्तुत करने की मैं प्रार्थना चाहता हूँ।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री प्रकाशवीर शास्त्री: मैं इस विधेयक को प्रस्तुत करता हूँ।

Shri Nath Pal (Rajapura): I suggest suspension of the rules and immediate passage of this Bill.

16.14 hrs.

CONSTITUTION (AMENDMENT) BILL—contd.

(Amendment of article 368) by **Shri Nath Pal**

Mr. Chairman: The House will now resume further consideration of the motion moved by Shri Nath Pal for referring the Constitution (Amendment) Bill to a Select Committee. Shri Ganesh Ghosh may continue his speech.

Shri P. Ramamurti (Madurai): I am speaking for him.

Mr. Chairman: Not for him, but for your own self.

Shri P. Ramamurti: Sir, the Bill that has been introduced by Shri Nath Pal is a very important Bill as far as the people of this country are con-